

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 5039
TO BE ANSWERED ON THE 1ST APRIL, 2025

NON-IMPLEMENTATION OF SCHEMES FOR FARMERS IN DELHI

5039. Shri Yogender Chandolia:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware about the farmers in Delhi are not receiving the status of farmers and are being deprived of the benefits of Union Government schemes and if so, the reasons therefor;
- (b) the number of farmers in Delhi who have been affected by the non-implementation of Central Government schemes in NCT of Delhi and the steps being taken by Government to address the issues;
- (c) the measures being taken by the Government to ensure that farmers in Delhi receive the benefits of the Minimum Support Price (MSP) and the PM Fasal Bima Yojana and to prevent the sale of crops outside of Delhi; and
- (d) the timeline for the implementation of the Union Government schemes in Delhi and the penalties that will be imposed on the Delhi Government, if they fail to implement these schemes?

ANSWER

THE MINISTER OF STATE AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) & (b): Agriculture is a state subject. Government of India facilitates all the States / UTs through many Centrally sponsored and Central Sector Schemes implemented in the country. Government of India's schemes, such as, Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), Agricultural Technology Management Agency (ATMA), Rastriya Krishi Vikas Yojna (RKVY) are being implemented in NCT of Delhi.

Information on the number of farmers in Delhi who are not receiving the status of farmers and affected by the non-implementation of Central Government schemes are not centrally maintained.

(c) & (d): The Government fixes Minimum Support Prices (MSPs) for 22 mandated agricultural crops for the country as a whole including Delhi, based on the recommendations of Commission for Agricultural Costs & Prices (CACP), after considering the views of State Governments and Central Ministries/Departments concerned. Government's price policy is to ensure remunerative prices to farmers by offering to procure their produce at MSP. However, farmers are free to sell their produce to the Government procurement agencies at MSP or in the open market, whichever is advantageous to them.

Price Support Scheme (PSS) which is a component under the Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) for procurement of notified oil seeds, pulses and copra directly from pre-registered farmers conforming to the prescribed Fair Average Quality (FAQ) norms by Central Nodal Agencies through the State level agencies at Minimum Support Price (MSP) announced by the Government as and when prices fall below the MSP during the harvesting period. This scheme is implemented at the request of the concerned State Government / Union Territories which agrees to exempt the procured commodities from levy of mandi tax and assist Central Nodal Agencies in logistic arrangements including gunny bags, working capital for state agencies, creation of revolving fund for PSS operations, etc as required under the scheme guidelines. However, no proposal has been received from Government of Delhi under PSS.

The Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) a flagship scheme of Ministry of Agriculture and Farmers Welfare, launched in 2016 with the objective to protect farmers from crop loss due to unforeseen natural calamities from pre-sowing to post harvest and to provide adequate financial support to farmers in the event of loss of crops. The Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) is voluntary for the States as well as for farmers.

The Government NCT Delhi is in process of the extending the PM Fasal Bima Yojana in respect of farmers of NCT Delhi
